

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

CC Applications Notified for compliance of  
court fees/removal of defects.

Date : 03.01.2026						
SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
<b>NOT READY CASES</b>						
1	105251/2025	24.12.2025	WP (C) /13686/2013	M K PANIK	77.00, 3*77.00 DMS	2026-01-03
<b>READY CASES</b>						
2	101638/2025	15.12.2025	WP (C) /30484/2025	T MISHRA	3.00, 3*3 PAPERLESS	2026-01-03
3	106539/2025	30.12.2025	RSA/92/2025	D K DASH	6.00, 6*3.00 downloaded copy	2026-01-03
4	106665/2025	31.12.2025	ABLAPL/14906/2025	P K BEHERA	3.00, 3*3 PAPER LESS	2026-01-03
5	106673/2025	31.12.2025	WP (C) /27234/2024	P K BEHERA	19.00, 3*19 PAPER LESS	2026-01-03
6	83/2026	03.01.2026	WP (C) /37616/2025	S P SAMANTA	4.00, 4*3.00 downloaded copy	2026-01-03
7	123/2026	03.01.2026	ABLAPL/14887/2025	SRINIBASH MOHANTY	3.00, 3*3 PAPER LESS	2026-01-03
8	147/2026	03.01.2026	ABLAPL/14940/2025	B R MOHANTY	3.00 , 3*3.00 DOWNLOAD COPY	2026-01-03

**NIC**